

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(37)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT : ON 24.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/727/ (IB)/2018  
NAME OF THE PETITIONER(S) : SPACE CONCEPT  
NAME OF THE RESPONDENT(S) : LAND MARK HOUSING PROJECTS  
UNDER SECTION : 9 RULE 6

| S.No. | NAME (IN CAPITAL)                     | DESIGNATION                 | SIGNATURE |
|-------|---------------------------------------|-----------------------------|-----------|
|       |                                       | REPRESENTATION BY WHOM      |           |
| 1.    | Chericon Associates<br>D. Sangamithra | For Operational<br>Creditor | S. J. H.  |
| 2.    | Nathan & Associates<br>N. Lavanya     | For Respondent              | hanya     |

**ORDER**

Counsels for both the parties present. Counsel for the Corporate Debtor prayed for time to explore the possibilities for settlement. At request, time is enlarged with the direction that in case the settlement is arrived at between the parties, the Corporate Debtor shall file schedule of payment and bring one demand draft for the substantial amount in order to show the bonafide, on the next date of hearing. Put up on **18.09.2018 at 10.30 A.M.**

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**(CH. MOHD. SHARIEF TARIQ)**  
MEMBER (JUDICIAL)